

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 23rd of January, 2025

NO. HC.VII-11/2024/501/A #### In partial modification of this Registry's Notification **No. HC.VII-11/2024/11026/A dated 13-11-2024**, the Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officer to attend the training programme "**ECT_13_2024 & ECT_16_2024**" on **30-01-2025** from **10:00 A.M. to 5:00 P.M.** at the Judicial Academy, Assam, instead of on **24-01-2025**:

Sl. No.	Name of the Officer	Designation
1	Sri Habung Tangu	Chief Judicial Magistrate -cum- Civil Judge (Sr. Div.), Seppa, East Kameng District

By Order,
Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Memo HC.VII-11/2024/502/A, Dated: 23-01-2025

Copy forward for information and necessary action to:

1. Smt. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Arunachal Pradesh.
3. The Accountant General (A&E), Arunachal Pradesh, Arunachal Pradesh, for information and necessary action.

[The Judicial Officer is placed on deputation for the program on condition that (a) the Officer will be treated as on duty during the training period & (b) he will be entitled to T.A. & D.A. as admissible under the Rules]

4. The Registrar (Vig. / Admin.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Yupia.


(He is requested to inform the concerned Officer about this notification).

7. Sri Habung Tangu, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Seppa, East Kameng District.
8. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court).

9. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
11. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


23-01-2025
REGISTRAR (JUDICIAL)